

NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
COURT NO. 1

ITEM No.126- C.P.(IB)/14(MP)2022

Proceedings under Section 94 IBC

IN THE MATTER OF:

Tehseen Khan

.....Applicant

Order delivered on 02/02/2024

Coram:

P. Mohan Raj, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Ms. Noopur K Dalal

For the Respondent :

ORDER

This is an application filed under Section 94 of IBC.

Learned counsel for the applicant/personal guarantor, Ms. Noopur K Dalal appeared.

There is no representation for the RP.

The RP has filed his report and the same is taken on record to hear the submission of the RP.

List the matter for hearing on **14.03.2024**.

Sd/-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Narendra

Sd/-

P. MOHAN RAJ
MEMBER (JUDICIAL)